

their land if they want. But they are not in position to alienate or sell their property or to repair, renovate or reconstruct their buildings due to freezing done by PWD and ban imposed by local authorities. Hence their property is getting damaged and destroyed.

I, therefore, urge upon the Government to grant sanction for acquisition for the second phase and compensation be distributed without any further delay.

(iii) Need to provide Adequate Assistance for Relief Operations in Drought Affected Areas in Maharashtra, Particularly in Marathwara and Vidarbha Regions

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna): Most of the districts of Maharashtra, particularly Marathwada and Vidharbha, are in the grip of an acute drought. The Kharif crops have withered away as there were no rains this year. The rabi crops have also failed. Hence a large number of people are migrating to Bombay for getting employment. Hence there is an urgent need to provide employment under the Employment Guarantee Scheme. Though the Government of Maharashtra is taking action, Central assistance is also needed.

I request the Central Government to provide adequate amount of assistance to the State Government for carrying out the relief work in the drought-affected areas.

(iv) Need to Constitute a High Power Committee to look into the problems caused due to overcrowding in Mumbai Suburban Railway Trains

SHRI RAM NAIK (Bombay-North) The overcrowding in Mumbai (Bombay) Suburban railway trains has reached a stage, where the entire system can collapse at any time. A nin-car suburban train rake which

has a seating capacity of 862 persons, carries 3408 persons during the "super-dense crush-load period" i.e. four times more than the sanctioned capacity. According to the Railway Ministry report, published in September 1990 "occupation of suburban trains in Bombay is so heavy that there is no parallel to this in the world". Out of one crore passengers travelling daily in the country, the number of Mumbai commuters is 51 lakhs, i.e. more than 50 per cent.

The Railway Ministry have prepared and published a Project Report involving investment of Rs. 2,000/- crores in September, 1990, to ease the overcrowding. However, no concrete steps have been taken to sanction and implement the project Report. I, therefore, urge the Government to constitute a High-Power Committee consisting of Railway Minister, Finance Minister, Urban Development Minister, Deputy Chairman of Planning Commission, Chief Minister and Finance Minister of Maharashtra, Mayor of Mumbai, M.Ps from Mumbai Thane, Chairman of Railway Board and Secretaries of the concerned departments. The Committee should finalise its recommendations on war footing about the mode of raising funds, priorities to be undertaken and the time-bound programme for executing them.

I also request that the project of quadruplicating Borivli-Virar Section of the Western Railway be given first priority, it should be extended upto Dahanu and that vasai-Diva line should be opened for suburban commuters traffic.

(v) Need for Augmentation of Electricity Production in Bihar and also to provide more Electricity to the state

[Translation]

SHRI CHHEDI PASWAN (Sasaram): During last 40 years of independence in the

[Sh. Chhedi Paswan]

country installed capacity of electricity generation increased from 1360 Megawatt to 64,500 Megawatt. In this way annual growth rate has approximately been 9.5% Per capita electricity consumption in the country increased from 15 Kilowatt hour 220 kilowatt hour. But in Bihar the growth of electricity generation has comparatively been very slow, In 1974, in the state capacity of electric generation was 150 Megawatt which during 40 years increased only upto 1450 Megawatt. in this way annual growth rate of electricity generation could reach to 5.4%, while during this period national average percentage is 9.5%. Similarly, in per capita consumption too, Bihar is far behind the other states of the country. Per capita consumption of the State is approximately 104 Kilowatt hour, while national average consumption is approximately 220 kilowatt hour. North Bihar is the most backward from availability of energy and from per capita consumption point of view. Per capita average consumption of North Bihar is only 18 kilowatt hour. It is clear from above dates that the availability of basic means of industrial development has been very low in the state.

Potential of Hydro-electrical energy of the state has been estimated approximately 538 Megawatt. Contrary to it only 17% of Hydro-electricity generation capacity could be developed. Despite the availability of coal in 104 kilowatt hour, while national average consumption is approximately abundance in the state, there has not been adequate development in regard to installation of Super Thermal Power.

It is necessary for all round development of the state that its electricity generation capacity is be increased from 1450 Megawatt to 2000 Megawatt. Alongwith this availability of energy from sector should be increased up to 850 Megawatt.

(vi) **Need to review the proposed fiscal measures of Government Freezing/Impounding of Dearness Allowance etc.**

[English]

SHRI AJAY MUKHOPADHYAY (Krishnanagar): It is learnt that some of the fiscal measures being contemplated by Government also include imposition of freezing of the Central Dearness Allowance and as a step towards that there is a move to impound future instalments of DA for the next two years.

If Government proceeds with this move of freezing or impounding of DA, it will be extended to State Government employees as well and subsequently to the entire working class belonging to both public and private sectors.

The contemplated measures also include steep hike in diesel and fertilizer prices, squeezing the public distribution system by excluding the so called better-offs from its purview, further disinvestment from public sector equity etc. The aforesaid measures, if implemented, would severely jeopardise the interests of the employees and workers, the cultivators and the general people of the country.

In the greater interest of the working force of the country, I would, therefore, urge upon the Government to abandon the proposed measures immediately.

(vii) **Need to Generate Employment Opportunities in Haryana**

SHRI JANGBIR SINGH (Bhiwani): Haryana is an agriculture-based State and the farmers are having very small holdings and it has become very difficult for them to make both ends meet. The labourers and educated youth are also facing great diffic-